

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : MARG LTD +1
NAME OF THE RESPONDENT(S) : KARAİKAL PORT PVT LTD + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① P.S. RAMAN
SENIOR ADVOCATE
SAMEER PANDIT
A. ASIF BASHA

Counsel for
R2 to R5

[Signature]

2) Mr. A. G. Vinodharaj
Mr. D. Bharatha Chakravarthy
for - K. Kumara Gurusamy

Counsel for
R6.

[Signature]

3) DEV ESTHER AR. J.
For M/s. Shivakumar & Suresh

Counsel for Karaikal Port

[Signature]

4. RAJENDRAN RAGHAVAN

Counsel for India Bank

[Signature]

5. V. J. ARUL RAJ

Counsel for Petitioner

6) N. P. Vijaykumar
R. Perandarp

Counsel for ~~Respondent~~ Petitioner

[Signature]

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ORDER

Counsels representing both the parties are present. Counsel for respondents made submissions stating that the board meeting has not been conducted for the last two years and counsel for petitioner prayed for time for seeking instructions and filing an affidavit in relation to convening of board meeting and approval of the annual accounts in the AGM and other related matters. Time is enlarged at request. Put up on 23.02.2018.

sd -

(S VIJAYARAGHAVAN)
Member(Technical)

sd -

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc